GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.1095 TO BE ANSWERED ON 22ND JULY, 2016

FOOD ADULTERATION

1095. SHRI CHANDRAKANT KHAIRE: SHRI LAXMAN GILUWA: SHRI LAXMI NARAYAN YADAV:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of food samples collected under the Food Safety and Standards Act, 2006 for the purpose of testing in Food laboratories during the last three years, State/UT-wise;
- (b) the number of these samples found to be adulterated/not in conformity with the prescribed standards along with the action taken against the guilty during the said period;
- (c) whether the Government has constituted a special cell under the Food Safety and Standard Authority of India (FSSAI) to keep a check on adulteration in milk and dairy products;
- (d) if so, the details thereof; and
- (e) the extent to which the special cell has been able to keep a check on adulteration in milk and dairy products?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE)

- (a) & (b): As per the information made available by State/UT Governments to the Food Safety and Standards Authority of India (FSSAI), the state-wise details of samples of food articles collected, tested, found not conforming to the prescribed standards and action taken during last three years, are at **Annexure-I**, **II & III**.
- (c) to (e): In order to pay a focused attention to the adulteration of milk and milk products, a special cell has been created in the FSSAI. The FSSAI had organized an interface between the wholesale consumers of milk and milk products including major mithaiwalas, and testing equipment/ kit manufacturers to ensure the quality of milk and milk products used/ purchased/ supplied by them. After shortlisting by the Special Cell, the FSSAI has in the month of April, 2016, distributed rapid milk testing equipment [Electronic Milk Adulteration Tester (EMAT) with Milk Analyser] to three States/UTs i.e. Delhi, Uttar Pradesh and UT of Chandigarh on pilot basis. The Cell is presently coordinating with the States to check adulteration of milk and milk products.

Annexure-I

					Minexare
	Annual Lab	oratory Testing	Report in STATES/U	ITs for the year 2012	2-13
Sr. No.	Name of the State/U.T.	No. of Samples Analysed	No. of Samples found adulterated and Misbranded	No. of Cases Launched Criminal/ Civil	No. of Conviction/ Penalties
1	Andhra Pradesh	1511	429	286	Rs. 55,000
2	A & N Islands	133	16	0	0
3	Arunachal Pradesh	198	11	11	2/Rs. 3,100
4	Assam	306	58	31	16/Rs. 2,45,000
5	Bihar	1407	371	249	0
6	Chandigarh	183	16	7	0
7	Chhattisgarh	353	142	111	45/ Rs. 11,84,000
	Dadra & N.H.	-	-	-	0
9	Daman & Diu (Gujarat)	44	4	-	2
10	Delhi	1383	145	50	62
11	Goa	610	31	14	1/Rs. 20,000
12	Gujarat	11047	881	46	7/Rs. 97,500
13	Haryana	1562	255	131	0
14	Himachal Pradesh	274	44	53	24
15	Jammu & Kashmir	2224	610	488	288/Rs. 28,52,050
16	Jharkhand	-	-	-	0
17	Karnataka	3118	172	29	85
18	Kerala	12	3	0	Rs. 1,63,280
19	Lakshadweep	-	-	-	-
20	Madhya Pradesh	8101	2043	1183	844
21	Maharashtra	7800	757	114	228/Rs. 82,99,485
22	Manipur	165	2	-	0
23	Meghalaya	14	1	-	-
24	Mizoram	-	-	-	-
25	Nagaland	NA	0	0	0
26	Orissa	1871	418	0	0
27	Puducherry	-	-	-	-
28	Punjab	4782	553	304	92
29	Rajasthan	10236	186	-	295
30	Sikkim	-	-		-
31	Tamil Nadu	474	78	48	2
32	Tripura	-	-	-	-
33	Uttar Pradesh	11086	2927	2551	1010/Rs. 3,70,96,600
34	Uttarakhand	964	186	134	55/Rs. 22,44,001
35	West Bengal	91	41	-	-
	Total:	69949	10380	5840	3175/ Rs. 5,24,95,016

Annexure-II

	Annual Public Laboratory Testing Report (2013-2014)								
Sr. No.	Name of the State/U.T.	Total No. of samples	No. of Samples Analysed	No. of Samples found	No. of Cases Launched		No. of Conv	ictions/ Penalties	
		taken	Analysed	adulterated and Misbranded	Criminal	Civil	Convictions	Penalties/ Amount raised in Rupees	
1.	A & N Islands	1	1	Misbranded	Nil	Nil	Nil	18/ Rs. 14,500	
2.	Andhra Pradesh	4038	4038	716	471	200		Rs. 39,94,385	
3.	Arunachal Pradesh	213	213	9					
4.	Assam	435	435	53		26	Nil	Nil	
5.	Bihar	1189	1103	121	19	71	Nil	14/ Rs. 2,26,000	
6.	Chandigarh	146	146	9	5	6	Nil	3	
7.	Chhattisgarh	294	294	112		56	Nil	7/ Rs. 3,49,000	
8.	Dadra & N.H.	6	6	3	Nil	3	3	Nil	
9.	Daman & Diu	40	40	0	0	0	0	0	
10.	Delhi	1187	1187	118		69	NA	Rs. 15,73,000	
11.	Goa	704	696	37	6	7	2	Rs. 27,000	
12.	Gujarat	11111	10495	900	56	341	16	12/ Rs. 1,90,000	
13.	Haryana	2101	2101	293	37	223	37	129/ Rs.26,61,800	
14.	Himachal Pradesh	804	794	164	13	85	11	36/ Rs 1782500	
15.	Jammu & Kashmir	3109	2851	682	15	526	353	Rs. 2,76,600	
16.	Jharkhand	1075	725	144	99		8	Rs 22,07,000	
17.	Karnataka	2224	2153	133	59		3	72	
18.	Kerala	682	664	138	704	0	0	810/ Rs. 55,35,000	
19.	Lakshadweep								
20.	Madhya Pradesh	4743	4599	1433	233	603	3	133/ Rs. 29,32,000	
21.	Maharashtra	7677	7516	1523	1172	1385	49	17/Rs. 41,76,500	
22.	Manipur								
23.	Meghalaya	17	14	7		6			
24.	Mizoram	No lab							
25.	Nagaland	66	66	21	0	0	0	0	
26.	Orissa								
27.	Puducherry	4741	4741	319					
28.	Punjab	6227	5884	771	203	10.	3	77	
29.	Rajasthan	6375	6375	1160		436		112/ Rs.15,50,000	
30.	Sikkim								
31.	Tamil Nadu	707	658	261	8	40	16	Rs. 6,59,800	
32.	Tripura	445=0	1055	1075			100	4540/	
33.	Uttar Pradesh	11579	13554	4275		2930	409	1510/ Rs.4,47,84, 400	
34.	Uttarakhand	1503	851	169	5	117		Rs. 5,06,489	
35.	West Bengal								
	Total:	72,994	72,200	13,571	3105	7130	913	2950/ Rs. 7,34,45,974	

Annexure-III

	Annua	l Public I	aborator	y Testing Re	port for	the year	r 2014-20 1	15
Sr.	Name of the	Total No.	No. of	No. of Samples	No. of (No. of Convictions/ Penalt	
No.	State/ U.T.	of	Samples	found	Launched			
		samples	Analysed	adulterated	Criminal	Civil	Convictions	Penalties/
		received		and	Criminal	CIVII	Convictions	Amount raised
				Misbranded				in Rupees
1.	A & N Islands	17	16	4	0	0	0	14/ Rs.4,55,000
2.	Andhra	2788	2788	290	338	78	0	Rs.51,63,020
	Pradesh							
3.	Arunachal	292	258	29	2	14		7
	Pradesh						_	
4.	Assam	595	595	74	28	32	8	Rs. 70,000
5.	Bihar	1763	1320	7		16		5/ Rs. 38,000
6.	Chandigarh	102	102	5	5	0	0	Rs. 1,50,000
7. 8.	Chhattisgarh Dadra & N.H	540 9	540 2	195 Samples are anal	-	0	0 horotony	17
9.	Daura & N.H Daman & Diu	65	65	3	yseu by Gujai	3	iboratory	3/ Rs.30,000
10.	Delhi	1484	1484	151		3		3/ KS.30,000
11.	Goa	798	800	81	1	4	4	Rs. 4,35,000
12.		11981	11700	1243	37	464	30	178/Rs.56,13,50
12.	Gujarat	11701	11700	1210	07	101	50	0
13.	Haryana*	989	989	105	08	114	6	Rs.1,500
14.	Himachal	796	725	461	34	42	18	Rs.8,88,500
	Pradesh							
15.	Jammu &	2592	2462	621	17	401	243	Rs.19,76,600
	Kashmir							
16.	Jharkhand	716	509	112	41	24		
17.	Karnataka	2154	2107	311	56			42
18.	Kerala	3085	2735	464	41	161	0	280/
19.								Rs.72,39,700
20.	Lakshadweep Madhya	9532	9131	1412	127	716	418	418/
20.	Pradesh	9032	9131	1412	121	710	410	Rs.43,28,000
21.	Maharashtra	8663	6985	1162	869	1426	75	Rs.1,65,41,499
22.	Manipur	0000	0700	1102	007	1 120	7.0	113.17007117177
23.	Meghalaya	47	34	4	0	4	2	1/ Rs.10,000
24.	Mizoram							•
25.	Nagaland	83	83	11	0	0	0	0
26.	Odisha	544	544	112	0	1		1
27.	Puducherry	1946	1946	39	0	0	0	0
28.	Punjab	8053	7860	1458	846		82	
29.	Rajasthan*	3132	3031	747	158	222	116	Rs. 8,45,500
30.	Sikkim	2022	2072	10.17		407	200	D: 24.00.700
31.	Tamil Nadu	2939	2873	1047	64	486	203	Rs.34,99,700
32.	Telangana	363	312	32	4	24	11	10/ Rs.17,57,100
33.	Tripura	933	933	2	0	0	0	0
34.	•	14173	9605	4119	J	3489	186	1738/
	Uttar Pradesh							Rs.5,98,08,106
35.	Uttarakhand	1971	1356	233	5	117	0	80/Rs.5,06,489
36.	West Bengal	120	120	65	0	17	0	1/Rs. 30,000
	Total:	83265	74010	14599	2681	7855	1402	2795/
	ι ΟιαΙ.	1						Rs.10,93,87,214

^{*} Figures based on Half Yearly reports.